

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 103
(IB)-2301(ND)2019

IN THE MATTER OF:

M/s Logicon Engineers Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Gold Plus Glass Industry Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 24.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Eshna Kumar, Mr. Udit Gupta, Mr. Aditya
Maheshwari, Advocates
For the Respondent : Mr. N.K. Kantwala, Ms. Aayushi Agarwal, Advocates
For the RP : Ms. Kirti Juneja, AR

ORDER

While hearing it was found that the copy of application filed under Section 9 is not found in the Court folder. Ms. Ishna, Learned Counsel for the Applicant also undertakes to ensure that the same comes on record. The NIC is also directed to search and complete the Court file.

List on **14.04.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)